

केन्द्रीय सूचना आयोग  
**Central Information Commission**

2 तल, विंग 'B' / 2<sup>nd</sup> Floor, 'B' Wing  
अगस्त क्रान्ति भवन / August Kranti Bhavan  
भीकाजी कामा प्लेस/ Bhikaji Cama Place  
नई दिल्ली - 110066 / New Delhi - 110066  
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No.2/3/2010/Admn.-CIC

Dated: October 01, 2013

**OFFICE ORDER**

With reference to GFR 163 & 164, the Central Information Commission is pleased to engage Dr. M.K. Sharma, retired Additional Secretary, Department of Legal Affairs on contractual basis as Consultant (Registrar) for a period of one year w.e.f. 01.10.2013 to 30.09.2014 or till a regular incumbent joins, whichever is earlier.

2. Dr. M.K. Sharma will be paid fixed remuneration equivalent to last pay drawn less pension plus DA.
3. He will look after the responsibilities of Registrar to CIC. He may also be assigned any other additional work by the Commission.
4. This issues with the concurrence of IFD conveyed vide U.O.No.CF144087/AS&FA (H) dated 3<sup>rd</sup> September, 2013 and DoPT letter F.No.4/2/2012-IR dated 16<sup>th</sup> September, 2013 & approval of Chief Information Commissioner.

  
(T.Y. Das)  
Secretary, CIC

Copy to:-

1. The Pay & Accounts Officer, CAT, IP Estate, ITO, New Delhi.
2. Dr. M.K. Sharma, Consultant (Registrar).
3. AS&FA (H), DOPT, North Block, New Delhi with reference to their U.O.NO.CF144087/AS&FA(H) dated the 3<sup>rd</sup> September, 2013
4. The Under Secretary, Min. of Personnel, PG & Pension, DoPT, North Block, New Delhi with reference to their letter No. 4/2/2012-IR dated 16<sup>th</sup> September, 2013.
5. PPS to CIC/Secretary/AS.
6. PPS to ICs for information of ICs.
7. JS (A&P/JS (Law)/Director (PP).
8. DDO/Cash Section/Financial Consultant
9. Personal file/Guard file.
10. Mr. Paul for uploading on CIC website